

NOTICE

It is hereby notified for information of the advocates, litigants and parties appearing in person that from **26-02-2018**:

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The Civil Board of final hearing matters pertaining to the Division Bench headed by the **Hon'ble Shri Justice N.M.Jamdar**, will be continued on Thursday and Friday, after the final hearing board of Criminal matters is over.

By Order,

Panaji, Goa
Date : 23.02.2018

Sd/-
(Kiran A.Bagi)
Registrar (Judicial)